

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2011& IA 158/2011 & IA 159/2011

Dated : 5th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Spectrum Power Generation Limited ... Appellant(s)

Versus

**Transmission Corporation of Andhra Pradesh
Limited & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ranacgabdran &
Mr. Tarun Johri**

Counsel for Respondent (s): Mr. A. Subba Rao for R-1 to R-6.

ORDER

Post the matter on **10th August, 2011** for judgement.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/ak